

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 386 of 2019

IN THE MATTER OF:

Premal Parekh

...Appellant

Versus

**M/s. Asit C. Mehta Investment
Intermediates Ltd. & Anr.**

...Respondents

Present:

For Appellant : None

ORDER

21.05.2019 On 17th May, 2019, when the matter was taken up nobody appeared on behalf of the Appellant. To give one more opportunity, we had directed to list this case on 21st May, 2019. Today, also in spite of repeated calls nobody appears on behalf of the Appellant.

The appeal is accordingly dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc